

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.149/2002

Friday this the 22nd day of March, 2002

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

T.G.Sankaranarayanan,
aged 65 years, S/o late T.V.Govinda Iyer,
22/270, Tirunilayi Village,
Palakkad.678 020.
Technical Officer T.8 (retd)
Central Institute for Cotton Research,
Regional Station,Coimbatore.

...Applicant

(By Advocate Mr. PV Mohanan)

V.

1. The Director General,
Indian Council of Agricultural
Research (ICAR), Krishi Bhavan,
New Delhi.
2. The Director,
Central Institute for Cotton Research,
CICR, Post Bag No.224,
GPO Nagpur.

...Respondents

(By Advocate Mr. P.Jacob Varghese (rep.))

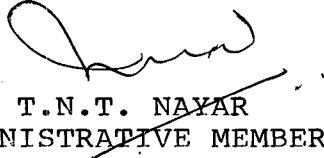
The application having been heard on 22.3.2002, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

After making submission for quite some time,
learned counsel of the applicant seeks permission to
withdraw this application with liberty to take up the
matter with the Director General (1st respondent).
Permission is granted and the application is closed as
withdrawn. No costs.

Dated the 22nd day of March, 2002


T.N.T. NAYAR
ADMINISTRATIVE MEMBER

(s)


A.V. HARIDASAN
VICE CHAIRMAN